

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.102/2011

M. SUBRAMANIAM & ANR.

Appellant(s)

VERSUS

S. JANAKI & ANR.

Respondent(s)

Date : 06-02-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s)

Mr. S. Gurukrishna Kumar, Sr. Adv.
Mr. S. R. Setia, AOR
Mr. Arindam Ghosh, Adv.
Shruta Gopalan, Adv.

For Respondent(s)

Mr. K. K. Mani, AOR
Mrs. T. Archana, Adv.

Mr. M. Yogesh Kanna, AOR
Mr. S. Raja Rajeshwaran, Adv.
Ms. Uma Prasuna Bachu, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned Senior counsel appearing for the appellants seeking short adjournment with a view to enable him to get instructions about the status of the complaint, list the matter on Wednesday, the 12th February, 2020.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR